

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application No. 639/2022

In the matter of:

Pritipal Sharma

...Applicant

Versus

Govt. of NCT of Delhi & Others

...Respondents

NDOH:-06.12.2022

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Filed by:

New Delhi:

Dated: 15.11.2022


Delhi Pollution Control Committee

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**STATUS REPORT ON BEHALF OF DELHI POLLUTON CONTROL
COMMITTEE IN COMPLAINCE TO THE ORDER DATED
15.09.2022.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter on 15.09.2022 and was pleased to constitute a Committee of the Central Ground Water Authority, Delhi Jal Board, DPCC and Deputy Commissioner (South) to take action against illegal extraction of ground water for commercial purposes unauthorizedly and use of 10 year old diesel tractors without number plates by Rinku (Respondent Number-5) at Ho. No. GI-2035, Aya Nagar, and the plot opposite side of the street in front of House No. GI-2038, Aya Nagar, New Delhi – 110047.

2. That, in compliance of the order passed by this Hon'ble Tribunal, a joint inspection of the site was carried out on 11.10.2022 by the representative of DM (South), CGWB, DJB and DPCC. Further, complainant was also associated with the inspection, he also signed the attendance sheet of inspection. During the inspection it was observed that:

- No illegal borewells/ submersible were found in the plot adjoining House No. GI-2035, Aya Nagar.
- The plot opposite to H. No. GI-2038, Aya Nagar was found locked during the inspection.
- Site, as mentioned in the order dated 15.09.2022, was visited by the joint committee,. It was observed that no sewer line was present in the Aya Nagar Colony.
- Storm Water drains were found covered with slabs on the both side of the street, further it has been found/ observed that stairs/ ramps are being constructed on the slabs of storm water drain partially.

Copy of the joint inspection dated 11.10.2022 alongwith photographs are enclosed herewith as ANNEXURE-1.

3. In view of the above, no action is required to be taken on the basis of the joint inspection, which was carried out in presence of the complainant.

The present status report may kindly be taken on record.


(Ajceta Dayal Agrawal)
Sr. Environmental Engineer

In compliance with the Hon'ble NGT order dated 15.09.22 in O.A NO - 639/2022 titled "Pritipal Sharma versus Govt. of NCT of Delhi & ors", joint inspection was carried out by the joint committee comprising officials from DM (South), CGWB, DJB and DPCC. The complainant Pritipal Sharma was also present with the joint committee during the inspection.

Following were the observations during the inspection :-

- ① No illegal borewell/submersible was found in the plot adjoining House No. GI-2035, Aya Nagar, New Delhi-47 during the time of inspection. Complainant Sh. Pritipal Sharma was also with the joint committee to verify the fact that there was no borewell adjoining the above mentioned house address.
- ② The plot opposite to H. No GI-2038, Aya Nagar was found locked during the inspection. Photos were taken.
- ③ Site visited by the joint committee as mentioned in the Hon'ble NGT order in O.A No. 639/2022. It was observed that no sewer line was present in the Aya Nagar Colony.
- ④ Storm water drains were found covered with slabs on the both side of the street. Further it has been found/observed that stairs/ramps are being constructed on these slabs of storm water drain, partially. Photos were ~~being~~ taken.

11/10/22
S. K. Vijaykumar
CGWB

Anurag Khanna
JEE, DPCC

11/10/22
MS
JE/DJB

11/10/2022
CHRISTIAN
By

11/10/22
P. K. Singh
S. K. Singh
S. K. Singh

Attendance

(4) (27)

<u>Name</u>	<u>Designation</u>	<u>Signature</u>
AMZAD KHAN	JEE, DPCC	<u>Amzad Khan</u>
HARISH KUMAR	KANUN GO SOM/office Mehsaula	<u>[Signature]</u> 11/10/22 9818773277
Rappu Meena	Batwari	<u>[Signature]</u> 11-10-22
VIJAY KUMAR	JE (CIVIL)/DJB	<u>[Signature]</u>
<u>[Signature]</u> PRITI PATIL	Complent	<u>[Signature]</u> 11/10/22
Dr. h. Vijaykumar	Att: Hydrogeologist	<u>[Signature]</u> 11/10/22
Roopak Kumar	MI (DJB)	<u>[Signature]</u> 11/10/22
Sanjeev Malik	Field Att. (DJB)	<u>[Signature]</u> 11/10/22
Rey Rey	Rec/Rep	<u>[Signature]</u> 11/10/22

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DO NOT TOUCH GATE
AT NIGHT ELCT. SHOK
रात में गेट को न छूए
बिजली का करंट है

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शिव गेट

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2038





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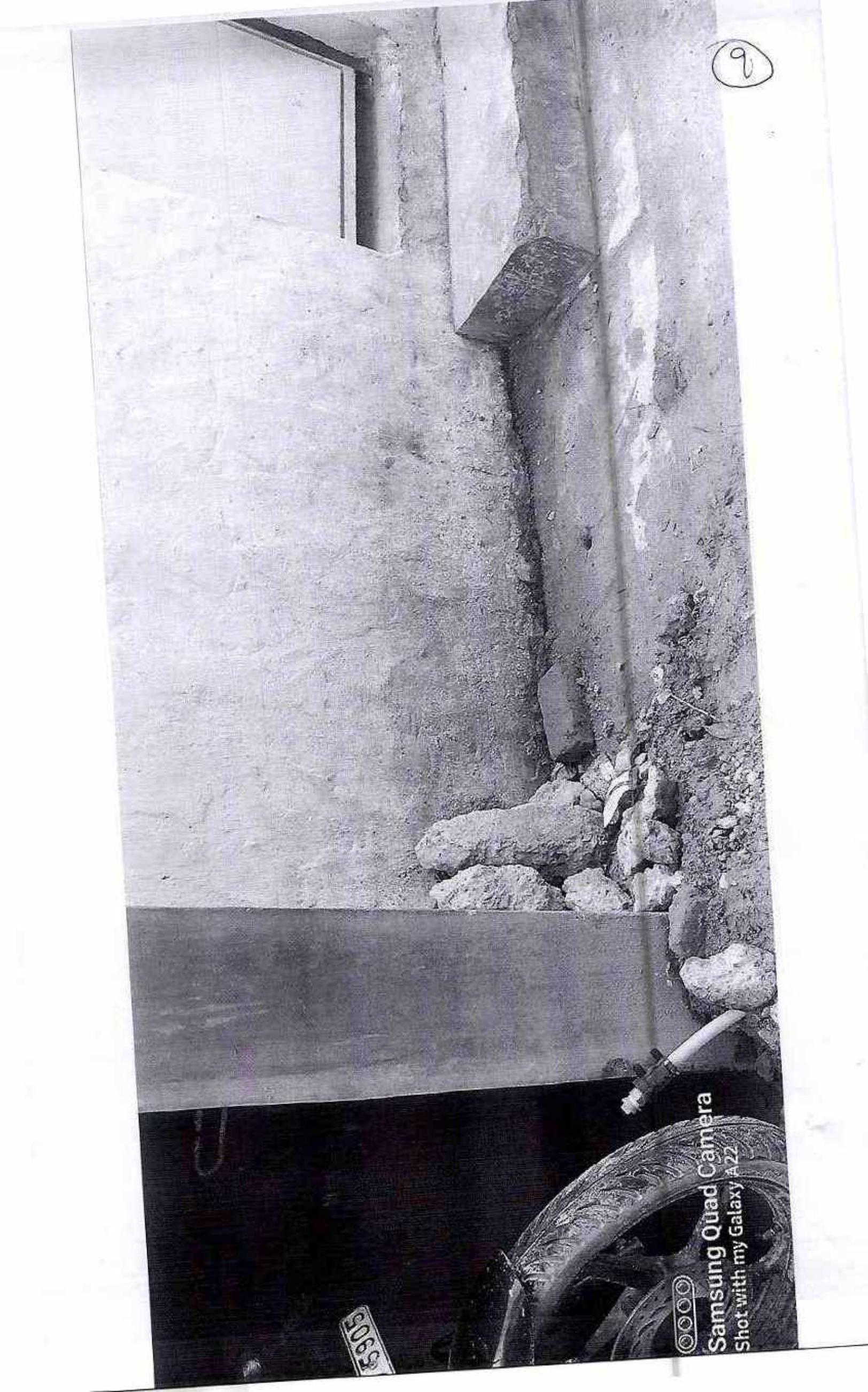


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Shot with my Galaxy A22

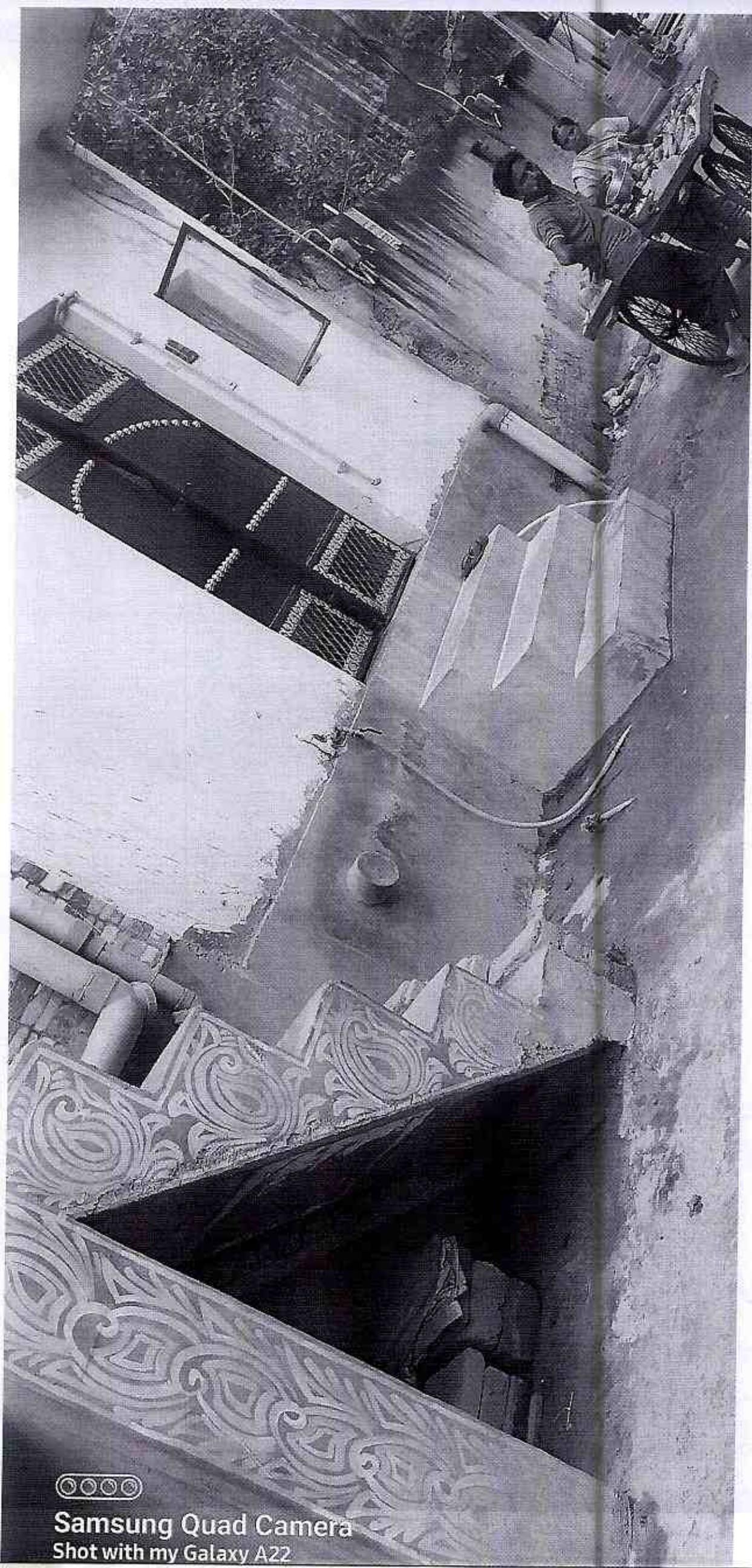
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Samsung Quad Camera
Shot with my Galaxy A22

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Samsung Quad Camera
Shot with my Galaxy A22

